Oral Answers

Railways	NTKMs/Wagon/Day				Wagon Kms/Wagon/Day			
	1991-92	1992-93	1993-94	1994-95	1991-92	1992-93	1993-94	1994-95
French Rly.	844		867	804	54	54	53.9	45.9
German Rly.	657	682	636	613	59.1	61	57.9	53.2
Italian Rly.	538	563	585	503	41.6	41.9	41.8	36.5
Indian Rly. (BG)	1439	1457	1506	1590	113.2	116.4	125	138.5

## Statement-II

## Ganga Action Plan

204. SHRI SUSHILKUMAR SAMBHAJIRAO SHINDE: SHRI RAJUBHAI A. PARMAR: SHRIMATI VEENA VERMA:

Will the Minister of ENVIRONMENT AND FORESTS be please to state:

(a) the project-wise progress in respect of Ganga Action Plan indicating the expenditure involved therein;

(b) whether untreated hazardous and chemical effluents from chemical and other factories still fall into the river at different points; if so, the details in this regard; and

(c) the steps taken or being taken to ensure that the very purpose of the Ganga Action Plan is not defeated thereby?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAIN PRASAD NISHHAD): (a) Under the Ganga Action Plan Phase-I, 106 schemes in Uttar Pradesh. 45 schemes in Bihar and 110 schemes in West Bengal for pollution abatement have been taken up. Of these 103 schemes in UP, 41 in Bihar and 102 schemes in West Bengal have so far been completed. Amounts of about Rs. 183.00 crores to UP, Rs. 53.00 crores to Bihar and Rs.181.00 crores to West Bengal have been released.

(b) and (c) Under the Ganga Action Plan, 68 gross polluting industries were identified requiring installation of Effluent Treatment Plants (ETPs). Fiftyfive of these industries have installed ETPs, 12 industries have been closed down as they did not install the ETPs and one industry changed the process not requiring ETP. These industrics are monitored by respective State Pollution Control Boards for meeting the discharge standards. Action is required to be initiated by the respective State Pollution Control Boards under the relevant Environmental Laws against the defaulting units.

## **Dwindling Population of Wild Life**

205. SHRI RAMDAS AGARWAL: Will the Minister of ENVIRONMENT & FORESTS be pleased to state:

(a) Whether it is a fact that no meeting of the Indian Board for Wild life, has been convened for the last eight years;

(b) whether it is also a fact that there is threat to lives of tigers on account of the dwindling population and to other innumerable wild species of plants and animals;

(c) whether WWF India has moved the Apex court in this regard, as